Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer
For election to (name of the House)
From 69 (works) ... Constituency (Name of the Constituency)

Hohes Aged 5	Lastran son/dau	ghter/wife of Gare tal	Paran Paran, Kahini full postal address), a ca	andidate at the above
Election,	do hereby solemnly affirm	and state on oath as under:-		
(1) I am	pendent candidate.	(name of the parties	political party ) / am cont	esting as an
Sl. No.	Names	Permanent Account Number	The financial year for which the last	Total income shown In Income

Sl. No.	Names	Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
41.	Self	ABKPP 74338	2012-13	6.3,33,020/-
2,	Spouse- (virte)	ACUPD9245N	2012-13	Ro.195.850/_
3.	Dependent I			
4.	Dependent 2	1446		
5.	Dependent 3			
. —				

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	- NIL -
(b)	Name of the court, Case No. and Date of order taking cognizance:	- NIL -
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	- MIL -

#### 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	- NIL -	
(b)	Name of the Court(s), Case No. and	- NUL -	
	Date(s) of order(s):	_ 14.12	

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(c)	Punishment imposed:	
	3/500 135/50000 8/54 00/30005	MIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

#### A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

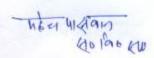
 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

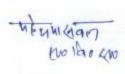
S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	6,00,399.66	10,39 472.78	- F	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	5.101. 80.1/2 Portner Re. 2,047/- C. 81. Kenhar FORT- Re. 1, A38.11	1447181913 Re.t.12,13254	<i>(</i>		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	tere Re. 20,000				
(iv)	Details of investment in NSS LC- Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	520411174 520557185 520030610 520852932 521119768 5.A - 9 LAGO		-	527565408 54.50,000/-	F12-55409 SA-50,000/
(v)	Personal loans/advance given to any person or entity including per firm, Company, Trust etc. and other receivables from debtors and the amount.		Mahren Bridge Re 1,17,1694	3	-	-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Re-20,000 Haritalar BR-294-005	c	_	-	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Milania -15 Milana -15 Rogram - Gol Rolly & Chain Rolly 2 Lake	Re. 2,25	10-1- 10-1-	_	_



(viii)	Any other assets such as value of Claims/interest	Revolute . 60,001-	-		_
(ix)	Gross Total value	33,98,312/- 18,56,646/-	50,000/	50,000/-	50,000/-

B. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

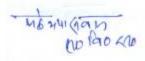
S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	_	_	-	_	_
	Area (Total measurement in acres)	1-, 11-1				
	Whether inherited property (Yes or NO)		_	1	_	-
	Date of purchase in case of self- acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.	-	_			-
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Mausa-Wony Kluba-128/ Kluba-1961	flot -492	499	-	-
	Area (Total measurement in sq. ft.)	Area -12 Trici			_	
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property	rian I res			elej est	
	Cost of Land (in case of purchase) at the time of purchase	X -		17		7-2-9
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
iii)	(including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					



	Whether inherited property (Yes or NO)				-	-
	Date of purchase in case of self acquired property		(1)-2		167	11.8
	Cost of property (in case of purchase) at the time of purchase	-	<del></del>		-	+
	Any Investment on the property by way of development, construction etc.			=	-	-
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Mara - Kotia Klisture . 82 Pict - 77, 5, 59 Value R. 17 Land	Plat-265	2,2626		
	Area (Total measurement in sq. ft.)	Water Dist / Was		6.17 Land		
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property	-			-	-
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.	_				
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	29,00,0001-	25,0000/	-	-	_

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	HI C	-	-	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding. Nature of loan			-	_	-



	Any other liability	-				
	Grand total of liabilities					
(ii)	Government Dues: Dues to departments dealing with government accommodation			-	_	-
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity	-	_		-	_
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	_	-	-	_
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues	1.0				
	Any other dues		0			
	Grand total of all Govt. dues	MIL	NIL	NIL.	NIL	No.

## (7) Details of profession or occupation:

a. Self.....

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(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. HAHESH PASWAN
2.	Full postal address	Mohara-Shirpuri, BMP, water
3.	Number and Name of the constituency and state	69. Kosha
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B.J-P
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	MIL

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5.	PAN of				Year for which last Income Tax Return filed				Total Income Shown		
		(a) Candidate ABKPP 7433R				2012-13				R1.9,33,0201.	
		(b) Spouse: ACUPD 9245H			2012-13			Rr. 1,95,850/			
_	(c) Dependents										
6.											
	_	Description	Self	Spous	se-	Depe	ndent-I	Depende	nt-II	Dependent-III	
Α.		Moveable Asset (Total value)	23,78,012/	18,50	64	4-	50,000/	- 5	0,000	50000	
В.		Immovable Asset	29,00,000	25,0	00,0	001-	-		_	-	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	>: 11								
	(ii)	Approximate Current Market Price of Asset (Total Value)									
7		Liabilities									
		(i) Government dues (Total)					Line .				
		(ii) Loans from Bank, Financial Institutions and others (Total)	-							ci I	
8.	Hi	ghest educational qualific	cation:	.cou	и.						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 201

DEPONENT Holas (16)

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.

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